

Annexure-2

Name of the Corporate Debtor: KSS Petron Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 27.12.2019

List of Stakeholders Version-6 as on 02.03.2024

List of Unsecured Financial Creditors

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	ArcelorMittal India Private Limited	U27100GJ2006 PTC106923	24.01.2020	₹ 6,75,78,34,231	₹ 2,81,60,07,388	Corporate Guarantee	₹ 2,81,60,07,388	100%	₹ -	₹ -	₹ 3,94,18,26,843	₹ -	Partially Satisfied, Refer Note 4
2	The Karur Vysya Bank Limited	L65110TN1916 PLC001295	20.01.2020	₹ 4,17,63,775	₹ -	Corporate Guarantee	₹ -	0%	₹ -	₹ -	₹ 4,17,63,775.00	₹ -	Fully Satisfied
Total				₹ 6,79,95,98,006	₹ 2,81,60,07,388		₹ 2,81,60,07,388	100%	₹ -	₹ -	₹ 3,98,35,90,618.29	₹ -	

Notes:

1. The liquidator has made the best estimate of the amount of the claim based on the information available with him and on the basis of proofs of claims submitted and accepted by him.
2. The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
3. The Karur Vysya Bank Limited (KVB) claim to have certain security charge on assets of Petron Engineering Construction Limited (Borrower). The claim of KVB has been fully realised from the borrower. The Assets of the Corporate Debtor are not subject to security interest to KVB. The claim of the KVB, based upon the Corporate Guarantee in favour of borrower stands discharged and therefore the claim stands fully satisfied.
4. The ArcelorMittal India Private Limited (AMIPL) have satisfied part of its claim amounting to Rs. 3,94,18,26,843.29 from the account of the subsidiary of the Corporate Debtor, i.e. Bhubaneshwar Expressways Private Limited (BEPL), pursuant to an Assignment Agreement dated 17th October, 2018 and a Common Loan Agreement dated 13th January, 2011 entered into by AMIPL with other Secured Creditors/Senior Lenders of BEPL.